

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:5066

ANSWERED ON:28.04.2005

PAYMENT OF DUES TO EMPLOYEES OF HMT CHINAR, KASHMIR

Ahmad Shri Ateeq;Bishnoi Shri Kuldeep;Shaheen Shri Abdul Rashid

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

(a) whether the Government is aware that employees of HMT Chinar Watch Company Ltd., Kashmir have not been paid their salary for the last several months;

(b) if so, the reasons therefore; and

(c) the measures taken by the Government to ensure that employees of the said company are paid their dues?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
(SHRI SONTOSH MOHAN DEV)

(a) Yes, Sir.

(b) H.M.T. Chinar Watches Ltd., Srinagar has been continuously incurring heavy losses and has not been able to generate internal resources to meet the expenditure on salary/wages. The losses incurred during the last three years are as under:

(Rupees in crores)

2002-03   2003-04   2004-05

Profit/Loss   -6.31   -21.92   -25.72

(c) It is primarily the responsibility of the public enterprises to pay salary to its employees. In order to assist the enterprise in special circumstances, Government has from time to time made available resources to HMT Chinar Watches to pay such salaries, the last being in October, 2004 when such support was provided for payment of salary/wages upto July, 2004.